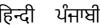
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TO ENSURE SMOOTH MOVEMENT OF STRANDED PERSONS BOTH INWARD AND OUTWARD IN THE STATE, HARYANA GOVERNMENT HAS ISSUED STANDARD OPERATING PROCEDURE (SOP) FOR PEOPLE OF HARYANA ....

To Ensure Smooth Movement Of Stranded Persons Both Inward And Outward In The State, Haryana Government Has Issued Standard Operating Procedure (SOP) For People Of Haryana ....

- Chandigarh, May 3- To ensure smooth movement of stranded persons both inward and outward in the State, Haryana Government has issued Standard Operating Procedure (SOP) for people of Haryana stranded in various states and people from other states stranded in Haryana during lockdown due to COVID-19.
- Sharing more details of the same, an official Spokesman said that the people of Haryana residing in other states who are willing to come back and persons residing in Haryana moving outside from Haryana to their parent

### **MESSAGE**

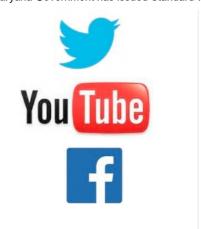


Governor's Message



Chief Minister's Message states should mandatorily get themselves registered in the web portal. The portal can be accessed at https://edisha.gov.in/eForms/MigrantService.

- The persons interested in registering the request for movement passes may also contact the control room of individual districts of Haryana at the number 1950 or the state control room at the number 1100. Apart from this, all information regarding any movement of persons whether outward or inward from relief camps or otherwise must be kept either electronically or as a paper record. Collection of information/ vetting of information should be collected at entry or exit point preferably during the medical examination.
- Secretary, Home Department, Mr. T.L. Satyaprakash (9999178178) has been designated by the State Government as State Nodal Officer for coordination with various state governments. Similarly nodal officers at State Level has been designated for different states. The names and contact numbers of the officers include. Mr. Anurag Rastogi (9872200093) for Uttar Pradesh, Uttarakhand, Delhi and Punjab, Mr. Ajay Singh Tomar (7015730779) for Rajasthan, Mr. T.L. Satyaprakash (9999178178) for Karnataka, Mohammed (9810605945 & 8146111222) for Kerala and Tamil Nadu, Ajit Balaji Joshi (9416006665) for Gujarat, Maharashtra, Bihar and Jharkhand and Aamna Tasneem (8221906650) for Himachal Pradesh, Jammu and Kashmir, Ladakh, Bengal, Andhra West Telangana, Orissa, and north- east states Chhattisgarh and Madhya Pradesh.
- The sending states shall ensure that the people who are desirous of coming to Haryana should be screened and only those who do not show Covid-19 symptoms or ILI characteristics be allowed to proceed. All persons who are to be sent out of Haryana will also be appropriately screened and examined for COVID19 Symptoms or ILI characteristics. All those coming to Haryana and going to other states should have a certificate from a Medical Officer that he has been screened and there are no Symptoms of COVID-19 or ILI/SARI.
- A team comprising of ADGP (CID), Mr. Anil Kumar Rao, Director, State Transport Haryana, Mr. Virender Kumar Dahiya(9872603090), Deputy Inspector General of Police,



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Law & Order, Mr. Rakesh Arya (9996001660) will coordinate transport arrangements by interacting with nodal officers of Indian Railways and Transport Department and also monitor the transportation of migrants to their respective states. Likewise the officers will ensure preparation of a detailed state-wise and district-wise transportation plan comprising of the names and contact details of passengers travelling.

- People willing to come back to Haryana, in their private vehicles, will register themselves on the web link (https://edisha.gov.in/eForms/MigrantService) and also download the permission prior to beginning their journey. Such people shall apply for permits from the concerned districts (they are currently residing in) clearly mentioning their destination, date of journey and the route. On arrival at their destination, asymptomatic persons shall be advised to remain in home/institutional guarantine for a minimum period of 14 days. The health conditions of people in home quarantine shall be monitored on a daily basis. The State Nodal Officers shall coordinate with the Nodal Officers of other states and prepare a detailed list of such inbound passengers. The district Nodal Officers shall ensure proper thermal screening, clean toilet facility and medical teams at the railway stations. He /She should bring permits while travelling in the trains.
- The Nodal Officer shall circulate the format to nodal officers of other states, prior to the movement of buses, so as to get detailed information on the health conditions and travel history of the people for necessary follow-up in the state. The District Nodal Officers shall identify separate boarding and alighting areas for inter-state movement of persons. The border districts of the receiving states shall make arrangements for thermal screening, food, drinking water, toilets and additional vehicles (for movement to different districts) at the identified alighting points, from where they shall further proceed to their respective districts. On arrival at their destination, such people shall be screened by the health authorities and advised to remain in home guarantine for a minimum period of 14 days, unless there are symptoms which require keeping them in institutional quarantine.
- Deputy Commissioners will be the overall in-charge of all movements and arrangements both inward and outwards

# www.saralharyana.gov.in List of SARAL Kendra

For any queries related to schemes/services, please call 1800-2000-023 (7am to 9pm- Monday to Saturday) the state of Haryana. Similarly, Superintendent of Police/ Senior Superintendent of Police will supervise and monitor all persons entering the District and enforce the norms of quarantine and social distancing. It will be the responsibility of Superintendent of Police to ensure that these persons who are entering in their own vehicle to reach designated place for medical examination.

- The Chief Medical Officer shall ensure the medical examination and screening of every incoming and outgoing person. Thereafter, the Chief Medical Officer(CMO) in consultation with Deputy Commissioner shall take a decision whether the person should be placed under home quarantine/ institutional quarantine/admitted to the isolation ward. All persons entering the state, irrespective of whether already medically examined or not, will undergo a medical examination. The CMO shall also inform all Dos and Don'ts to those staying in Home Quarantine for 14 days. Every incoming person will be allowed to leave the place of medical examination only after downloading Arogyasetu mobile app unless he doesn't possess a smartphone.
- All persons coming in the state of Haryana shall be obliged to not only register but also either produce a downloaded copy of registration or softcopy on his smartphone. Further, every such stranded person intending to move in or out of the state is obliged to produce such an identity card or document to establish his/her identity. Regarding every out-going person, appropriate information must be sent to the nodal officer of neighbouring district or nodal officer, in case he/she is accessible to receive such information. Commissioner will appoint a District Nodal Officer will take stock of the movement of persons on daily basis and submit a report to the Home Department immediately in case of any violation of the provisions of Standard Operating Procedures.
- Nodal officers appointed to coordinate with different states shall exchange information regarding hotspots, containment zones, green zones etc. If any person appears to be having symptoms of COVID-19, the Liaison Officers shall make necessary arrangements for his/her medical treatment in that particular state itself.

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